

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 25.10.2018 (Thursday)

Court - II
10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) No. 301 of 2017	Priyaranjani Fibers Ltd. & Ors. Vs. D. Srinivasa Rao & Ors.	Abhijit Sinha Mamta Tiwari Sangeeta Mandal Tushar Bhatnagar	Tarun Mehta
2.	Comp. App. (AT) No. 123 of 2018	Triumphant Institute of Management Education Pvt. Ltd. & Anr. Vs. Inspire Educational Services Pvt. Ltd. & Ors.	Tejveer Bhatia	Ritin Rai, Saransh Jain
3.	Comp. App. (AT) (Ins) No. 268 of 2018	J. B. Tiwari Vs. Biostadt India Ltd. & Anr.	Anado Mukherjee	Samir Tandon

For Admission (After Notice)

4.	Comp. App. (AT) No. 238 of 2018	Ankit Mittal Vs. Ankita Pratisthan Ltd. & Ors.	Anna Malhotra	Raktim Gogoi
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M. Malhotra
24/10/2018

By Order

Joint Registrar

24/10/18